

ITEM NO.801

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 126329/ 2024 in Criminal Appeal No. 2493/2024

ARVIND KEJRIWAL

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

Date : 28-05-2024 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN  
(VACATION BENCH)

For Appellant(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.(Mentioned by)  
Mr. Vivek Jain, AOR

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR

UPON a mention being made by learned senior counsel for appellant  
the Court made the following

O R D E R

**I.A. No. 126329/ 2024 in Criminal Appeal No. 2493/2024**

Oral mentioning has been made by learned senior counsel for the appellant for listing of I.A. No. 126329/2024. The criminal appeal has already been heard and reserved on 17<sup>th</sup> May, 2024, by the other Hon'ble Bench.

However, it would be appropriate to place the application before Hon'ble the Chief Justice of India for appropriate orders.

(NIDHI AHUJA)  
AR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER